

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/119/2017  
NAME OF THE APPLICANT : INTELLIGENCE CORPORATE SECURITY &  
SERVICES PVT LTD  
UNDER SECTION : 252

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1. B. Sarath babu  
for ROC

Counsel for Respondent

B. Sarath

2. P. JAMES VICTOR  
RAJKUMAR

Counsel for Petitioner

P. James

ORDER

Counsel for the Petitioner present. Counsel representing the ROC is also present.  
Heard. Reserved for orders.

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)